**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**
**COURT-IV**

15. C.P. (IB)/617(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: NSSL Private Limited
Vs.
Savair Energy Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

**The Court is convened through Video Conference.**

1. Ms. Sunaina Paryani, Ld. Counsel for the Operational Creditor present.
2. List this matter for hearing on **12.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**
**Member (Judicial)**

/Dubey/